NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/84/2016 NAME OF THE PETITIONER(S) : K. B. Vijay NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others UNDER SECTION : 111, 397/398 & 403 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM 1. Athib an Vijay A'K for K. Crowtham Kumar Council for Petition 2. Adv. Manjeder deri KSRS to oursel for 3,4,5. 3. D. Fayalahhi Adv. J for Serior Coursel J R. Sankaranarapena for proposed party D. QL

ORDER

Counsel representing both the parties are present. Counsel for respondents prayed time for making submissions. Time extended at request for hearing submissions in CA 1/2012 and CA 1/2014. Put up on 10.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)